

F.No.36(21)/2015-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
8th April, 2015

ORDER

In supersession of all earlier orders relating to engagement of Senior Panel Counsel and Central Government Counsels for High Court of Uttarakhand at Nainital, the President is pleased to engage the following Advocates for conducting the Central Government Litigation before the High Court of Uttarakhand at Nainital, with immediate effect for a period of **three years** or until further orders, whichever is earlier.

UTTARAKHAND HIGH COURT, NANITAL

SENIOR PANEL COUNSEL

Sr. No.	Name	Address	Enrolment No.	Mobile No.
1	Sunil Khera,	Jubilee Hall, Kulory Road, Mallital - Nanital	2123/99	9412088411

CENTRAL GOVERNMENT COUNSEL

Sr. No.	Name	Address	Enrolment No.	Mobile no.
1	Lalit Sharma	Chamber No. 55, Lawyers Chamber High Court Uttarakhand, Nainital	582/2001	9412086102
2.	Sanjay Bhatt	Beena Sadan, 6 Mayvilla Compound, Tallital – Nainital	261/2006	9411167667
3.	Puran Singh Bisht	Chamber No. 35, High Court Uttarakhand, Nainital	10157/2001	9412327846
4.	Siddharth Singh	6 saket. Nehru Stadium, Roorkee, Dist. Haridwar	3328/1998 (U.K.)	9412084584

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5.	Pushpa Bhat	784, Gandhi Chowk, Ranikhet, Dist. Almora Yamuna Colony R-5, Dehradun		9997203533
6.	Pankaj Chaturvedi	Howthrom Villa Compound, Near Head Post Office, mallital – 263001, Nanitai Uttarakhand	202/2009	9897581842
7.	V.K. Kaparwan	Joshi Building, Deena Lodge Compound Near Cheena Baba Mandir, Mallital, Nainital	U.K. 436/2005	9411314164
8.	Deepak Chaupal	Lawyers Chamber High Court Uttarakhand, Nainital	492/2007	9410314358
9.	Rajesh Sharma	Chamber No. 11, High Court, Nainital.	2446/1999	9412982712
10.	Mamta Bisht	Lawyers Chamber High Court Uttarakhand, Nainital	3006/1999	9411176561
11.	Vinay Kumar	N/6/66-A-39, Indra Nagar (Prabhat Nagar), Chitapur D.L.W. Sunderpur Varanasi (U.P)	5241/Mah/99	9456555239
12.	Devesh Ghildiyal	61, Gangotri Vihar, Canal Road, Kandoli Rajpur Road (Dehradun)	470/2006	9897595179
13.	Shivanand Bhatt	Village Nauri, P.O. Nauri, Teh. Thalisain, Pauri Garhwal	UK 210/2009	9410336832
14.	Atul Bhatt	Prem Vihar, bari Mukhani Near Peeli Kothi, Haldwani, Nanital	U.A. 42/2006	9719893677
15.	Ranjan Ghildiyal	H.No. 151, Rajeswar nagar, Phase – 1, Sahastradhara Road Dehradun (U.K.)		9411107070
16.	B.S. Parihar	Lawyers Chamber High Court Uttarakhand, Nainital	14866/2000	9412983168
17.	Jai Wardhan Kandpal	Lawyers Chamber High Court Uttarakhand, Nainital	456/2009	9412032184

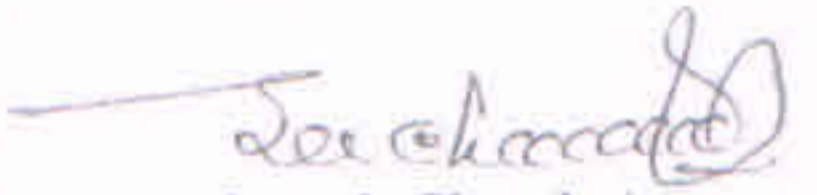
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18.	M.C. Tiwari	Lawyers Chamber High Court Uttarakhand, Nainital	3930/83	9412906799
19.	Nagesh Aggarwal	Lawyers Chamber High Court Uttarakhand, Nainital	7904/1999	9411790567
20.	P.S. Bohra	Lawyers Chamber High Court Uttarakhand, Nainital	4051/1984	9412417225
21.	Tek Chand Aggarwal	Lawyers Chamber High Court Uttarakhand, Nainital	7028/1994	9456741741
22.	Tej Singh Bisht	Lawyers Chamber High Court Uttarakhand, Nainital	59/2007	9411197471
23.	Yogesh Kumar Panday	Lawyers Chamber High Court Uttarakhand, Nainital	9016/2001	9412306642
24.	Yogesh Pacholia	Chamber No. 35, High Court of Uttarkhand Nainital	UA 5405/2004	9412042031

2. The engagement of the above counsels is governed by the terms and conditions contained in this Department's OM No.26(01)/99-Judl. dated 24th September,1999 read with OM No.26(1)/2005-Judl. dated 31.01.2008 and OM No.26(1)/2011-Judl. dated 01.09.2011.

3. Hindi version of this order will follow.



 (Suresh Chandra)
 Joint Secretary & Legal Adviser

To

All above mentioned Panel Counsel.

Copy to:

1. Shri Rakesh Thapalilal, Assistant Solicitor General, Horthern Villa Compound, Near Head Post Office, Mallital, Nainital, Distt.Nainital (Uttarakhand).
2. The Registrar, High Court of Uttarakhand, Nainital.
3. The Accountant General, Uttarakhand, Dehradun.
4. All the former Central Government Counsels is requested to handover all the pending cases to newly engaged Counsels.
5. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
6. PS to MLJ/PS to Law Secretary/PS to Legislative Secretary.
7. Hindi Unit for Hindi version of this order.
8. Guard File/Judicial Section with 10 spare copies.


 (B.S. Sharma)
 Superintendent (L)